

of by providing the budgetary support, clearing the package of Jute Mill Corporation and intervening once again in the cases of Remington Rand (Howrah), Metal Box (Calcutta and Mumbai), MAMC (Durgapur), NJMC (Calcutta), Shaw Wallace (Calcutta), Hindustan Copper Metals (Musabani) and National Textile Mill Corporation (All over India).

[Translation]

SHRIMATI SUMITRA MAHAJAN (Indore) : Mr. Chairman, Sir, I want to raise a very important issue. The scheduled caste women and even M.Ps in Madhya Pradesh are being subjected to many atrocities by the police. Recently, during the last month, a small child was killed in an accident at Kalali Depalpur in my constituency and in protest, people belonging to scheduled caste had blocked the traffic on road, they were also trying to observe bandh in Kalali. Resultantly they were taken into custody by the police. Now they are being subjected to many inhuman sufferings throughout the night. Even women are misbehaved and abused when they go to police station for giving food to their relatives.

Mr. Chairman, Sir, the police officer who is inflicting such atrocities on these persons, is surprisingly is being given six month's extension. Institution of an enquiry is only an eye wash. People have given even affidavits mentioning the atrocities they are subjected to, but so far no action has been taken.

Mr. Chairman, Sir, after fifteen or Twenty days of this incident, there occurred another incident in which a policeman went alone to a scheduled caste area to nab a thief but in the name of catching the thief, he indulged in molestation of women. Men and women are beaten by him. But the most amazing thing is that in spite of such cruelties, these police officers are being granted extension. I through you, demand that stern action should be taken against such police officers and atrocities on SC/ST women should be stopped immediately.

PROF. RITA VERMA (Dhanbad) : Mr. Chairman, Sir, it is a matter pertaining to the atrocities on the women of scheduled caste. Therefore, my request is that a report thereon should be asked for from the Government

(Interruptions)
[English]

SHRI SANAT KUMAR MANDAL : Mr. Chairman, Sir, the Primary Health Scheme, intended for the rural poor, was launched upon by the Central and State Governments with much fanfare. But it is a matter of great consternation that its functionaries – several thousands of Community Health Guides and Trained Dais in West Bengal – are being paid very meagerly at Rs. 50 per month, which is almost a day's remuneration in the context of the present spiralling high rise in the prices of essential commodities. Even the unskilled workers are being paid minimum wages, but this category of employees are being totally ignored. So, I demand that the wages of these employees, who render very useful service in the rural areas, are suitably and properly raised with the Central assistance so that they are able to sustain themselves at least.

SHRI T. GOVINDAN (Kasargoda) : Mr. Chairman, Sir, the other day we discussed about the virus infection of Hepatitis-B. Now I would like to draw the attention of the Government of India and its Ministry of Health about the spread of the dangerous Tuberculosis disease in India.

More than 1.4 crore people are now suffering from TB. Today, in Delhi over two lakh people are suffering from TB. But the Government of India and the Ministry of Health are claiming that this disease has been prevented and eradicated completely. It is false.

For the last thirty years, in India and abroad medical science and medicines are developed and reformed fastly. In the circumstances, it is high time to review our old TB eradication programme and evolve a new and scientific ways for the purpose. So, I request the hon. Health Minister to take effective steps to contain and eradicate this deadly disease.

[Translation]

SHRI SHIVRAJ SINGH (Vidisha) : Mr. Chairman, Sir, Shri Faggan Singh Kuleste, a scheduled caste MP from Mandala constituency of Madhya Pradesh has been sitting on *Dharna* in Mandala for the last many days. Shri Kuleste got his suite reserved in Mandala Circuit House where he went and stayed but when he returned in the evening after a day long tour, he was not allowed to stay in that Circuit House by the SDM in spite of the fact that all the four suites in that Circuit House were vacant. He was humiliated and asked to leave.

Mr. Chairman, Sir, certain petulant officers are misbehaving with Members of Parliament. He was insulted because he belonged to scheduled caste.....(Interruptions) Such incidents are very common these days in Madhya Pradesh. The M.Ps of scheduled caste are being internationally humiliated. In protest against this incident, he has been sitting on *dharna* for the last eight days with thousands of tribals. I through you, demand that this whole episode should be got enquired into and the officer found guilty of insulting a scheduled caste M.P. should be brought to book.

KUNWAR SARVARAJ SINGH (Aonia) : Mr. Chairman, Sir, I have been giving notices for the last two-three days, but so far my name has not been called.....(Interruptions)

MR. CHAIRMAN : If your name is in the list, I will definitely call you.

KUNWAR SARVARAJ SINGH : My name is there in the list?

MR. CHAIRMAN : It is alright. But why are you coming over to here ?

.....(Interruptions)

[English]

MR. CHAIRMAN : Are you going to threaten me ?